

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No. 1014/2016  
This is the 09th day of August, 2016

**Hon'ble Shri Shekhar Agarwal, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Suhela Siddiqui  
Post Code No. 109/12 & 07/13  
Roll No. 45000961  
Aged about 29 years  
D/o Sh. Abdul Hamid  
R/o C-56, S-I, DLF Colony,  
Bhopura, Ghaziabad, UP ... Applicant

(By Advocate : Mr. Anil Singal)

## Versus

1. Govt. of NCT of Delhi,  
Through its Chief Secretary,  
Delhi Secretariat,  
IP Estate, New Delhi.
2. Delhi Subordinate Services Selection Board,  
Through its Chairman,  
FC-18, Institutional Area,  
Karkardooma, Delhi-92. ... Respondents

(By Advocate : Mr. G.D. Chawla for Ms. Harvinder Oberoi)

## Order (oral)

## **Hon'ble Mr. Shekhar Agarwal, Member (A)**

Learned counsel for the applicant has submitted that the applicant now wants to withdraw this O.A. as he has not got the requisite number of marks in the selection.

2. Accordingly, this O.A. is dismissed as withdrawn.

**(Raj Vir Sharma)**  
**Member J)**

**(Shekhar Agarwal)**  
**Member (A)**